

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

4. IA 3424/2024 In C.P. (IB)/1007(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2024**

**NAME OF THE PARTIES: - The Committee of Creditors of
M/S Slimline Realty Private Limited
V/s.
Mrs Shubharm Agarwal Goyal Interim
Resolution Professional of M/S Slimline Realty
Private Limited
IN THE MATTER OF
Rmol Engineering and Offshore Limited
V/s.
Slimline Realty Private Limited**

Section: - 60(5), 22(3)(b) U/s 7 of (IBC)

ORDER

IA.No.3424/2024: - Adv. Akhil Sarathy, Adv. Payal Gupte appeared for the Applicant through VC.

This IA has been filed on behalf of CoC for the replacement of IRP and appointment of NPV Insolvency Professional Private Limited as Resolution Professional in place of Mr. Shubham Agarwal Goyal, who was earlier appointed as IRP at the time of passing of the admission order on 15.05.2024. In this regard, CoC has already passed resolution in its meeting held on 14.06.2024 which has been approved with 100% voting.

--2--

In the light of these facts, we deem it appropriate to allow this application and the appointment of NPV Insolvency Professional Private Limited as RP is approved. In view of the above, **IA.No.3424/2024 is allowed and disposed of.**

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)